

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:483  
ANSWERED ON:26.11.2012  
TRADE AMONG G-20 NATIONS  
Thamaraiselvan Shri R.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether India and other G-20 countries have agreed to redouble their efforts to avoid trade tensions among them;
- (b) if so, the details thereof;
- (c) whether the new trade restrictive measures by the member countries have slowed down during the last three years; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) & (b) The G-20 Leaders Declaration in the Summit convened in Los Cabos, Mexico on 18-19 June 2012 reflects the G-20 position. The G-20, of which India is also a member, expressed firm commitment to open trade and investment, expanding markets and resisting protectionism in all forms, which are necessary conditions for sustained global economic recovery, jobs and development. Leaders underlined the importance of an open, predictable rules-based, transparent multilateral trading system and committed to ensuring the centrality of the World Trade Organization (WTO). They expressed deep concern about rising instances of protectionism around the world and reaffirmed their standstill commitment until the end of 2014 with regard to measures affecting trade and investment, and the G20 pledge to roll back any new protectionist measure that may have arisen, including new export restrictions and WTO -inconsistent measures to stimulate exports. They also reaffirmed their commitment to work towards concluding the Doha Round of Negotiations and strengthening of the WTO.

(c) & (d) As per a Report dated 31 October 2012, on G20 Trade and investment measures (mid-May 2012 to mid-October 2012) brought out by the WTO, OECD and the UNCTAD, there has been a slowdown in the imposition of new trade restrictive measures during the past five months covered by the report. However, the trend during the past three years has been mixed. Previous reports have been raising concerns over imposition of new trade restrictions by the members. It has also been brought out that there are no indication that efforts have been stepped up to remove existing restrictions, particularly those introduced since the start of the global crisis and new measures are adding to the stock of restrictions in place.